

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4787
ANSWERED ON:18.12.2009
IIG FOR POWER PROJECTS
Ramasubbu Shri S.;Rawat Shri Ashok Kumar

Will the Minister of POWER be pleased to state:

- (a) the details of the meetings of Inter- Institutional Group (IIG) held as on date;
- (b) whether the Government has issued directions in the meeting of this Group held in October, 2005 to expedite the work of many power projects to be set up in the private sector in order to speed up the drive to increase the capacity of power sector;
- (c) if so, the details thereof;
- (d) whether the Government has set any targets for hydro power generation through private sector participation during the Twelfth Five Year Plan; and
- (e) if so, the steps taken by the Government to remove the constraints, if any, faced by the private sector in the hydro power generation?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) to (c):

(i) An Inter Institutional Group (IIG) comprising of senior representatives from the financial institutions and Ministry of Power was constituted on 16-01-2004 to resolve concerned issues so as to achieve financial closure of 20 identified private sector power projects. IIG held meetings during the period from 27-01-2004 to 08-05-2007 to facilitate the financial closure of the identified private sector power projects.

(ii) In the meeting of the IIG held on 27-09-2005 progress of financial closure of six power projects, being monitored by IIG, were reviewed. The developers of these projects were requested to take action on various project related issues such as :- arranging early presentation to Banks/Financial Institutions on crucial issues/risks relating to the project and mitigation strategies, taking action on major issues like power purchase/fuel supply agreements, evacuation of power etc.

(d): Hydro electric power projects having total installed capacity of 20334 MW including 7761 MW in private sector have been identified by Central Electricity Authority (CEA) for benefit during 12th Plan.

(e): Some of the issues/constraints faced by the private developers are availability of hydrological data, availability of topo sheets, acquisition of land, power evacuation and clearance from environment/forest angle etc., which are sorted out by concerned authorities.